

**The Constitution (Amendment) Bill, 2025 (Insertion of New Article 21B)-
Introduced**

SHRI KRISHNA PRASAD TENNETI: Hon. Speaker, Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है :

कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI KRISHNA PRASAD TENNETI (BAPATLA): I introduce the Bill.
